

(7)

Central Administrative Tribunal
Principal Bench

O.A. No. 2074 of 2001

New Delhi, dated this the 4th February, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Smt. Kamlesh,
W/o Shri Ravinder Kumar,
R/o 1586, Balmiki Mohalla,
Najafgarh,
Presently residing at
Village and P.O. Chawla,
New Delhi-110071.

.. Applicant

(None appeared)

Versus

1. NCT of Delhi through
the Chief Secretary,
5, Sham Nath Marg,
Delhi.
2. Ministry of Education,
NCT of Delhi through
the Secretary,
Old Secretariat, Delhi.
3. Dy. Director of Education,
S/W District,
C-4, Vasant Vihar,
New Delhi-110057.
4. Education Officer,
Zone 22, S/W District,
Vasant Vihar, New Delhi.
5. The Principal,
G.B.S.S.S. No. 2,
Najafgarh, New Delhi.

.. Respondents

(By Advocate: Shri George Paracken)

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicant seeks a direction to Respondents to
reinstate her in service with full backwages and
other service benefits.

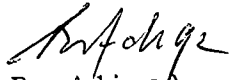
2. None appeared for applicant even on the

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second call. Shri George Paracken appeared for respondents and has been heard.

3. Shri Paracken states that since 1.4.2000 applicant has not turned up for work, and neither has she drawn her salary for the work done by her.

4. This O.A. is disposed of calling upon respondents ^{that} in the event applicant files a self-contained representation to them for reengagement, and subject to the availability of work and also subject to financial sanction for the post of sweeper, they should ^{consider} reengaging applicant in preference to juniors and outsiders. No costs.


(S.R. Adige)
Vice Chairman (A)

karthik